(c) No. Sir. The Delhi Jail Manual was introduced in the year 1988.

Written Answers

(d) and (e). A core group constituted in pursuance of the recommendations of the National Human Rights Commission has deliberated on the issue of drafting a blue print for prison reforms to form the basis for a Model Prison Manual. The drafting of such a Manual, however, is a longdrawn process, as it involves wideranging consultations with criminal justice functionaries, prison administrators, experts, human rights experts, etc.

## Smuggling of Sandalwood

- 2167. SHRI JAGAT VIR SINGH DRONA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the Delhi Police had unearthed the smuggling of Sandalwood worth lakhs of rupees.
  - (b) if so, the details thereof:
- (c) whether further enquiry was conducted in the matter:
  - (d) if so, the details thereof; and
- (e) the action taken by the Government to check the smuggling of sandalwood?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) to (d). Yes. Sir. On 10th July 1996, one consignment of 1110 kilogram of sandalwood was caught by the Delhi Police and the case was registered at Desh Bandhu Gupta Road Police Station. The case has been challaned in the Court.

- (e) The various steps taken by the Government to check the smuggling of sandalwood are :
  - (1) The export of sandalwood has been banned in any form but excluding:
    - (i) Finished and polished handicraft products of sandalwood
    - (ii) Machine finished sandalwood products: and
    - (iii) Those forms of sandalwood as specified, and subject to the conditions laid down in Public Notice No. 75 dated 8.12.1995 as amended, and Public Notice No. 77 dated 1.1 1996 as amended by the Director General of Foreign Trade, Ministry of Commerce.
  - The sandalwood producing States have taken up stringent measures to check the illicit fellings, transportation and possession of sandalwood.

#### Prison Act of 1894

- 2168. SHRI KRISHAN LAL SHARMA Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Prison Act of 1894 is still in force in the country:
- (b) whether Government have still to evolve guidelines for prison management and update of jail system; and
- (c) if so, the steps taken by the Government to amend this outdated act?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) Yes. Sir.

(b) and (c) The Central Government. State Governments and various organisations are presently interacting on the possible content of a Bill to cover changes on various aspects of the prison administration.

#### President's Medal

- 2169. SHRI DADA BABURAO PARANJPE. Will the Minister of HOME AFFAIRS be pleased to state.
- (a) whether the investiture ceremony is held every year to confer the President's Medal for rendering distinguished service by the Prime Minister.
- (b) if so, the number of cases in which invitations were not sent to the persons who were for the investiture ceremony during the last two years and the reasons therefor:
- (c) whether the medals are sent to those recipients who are not invited to the investiture ceremony; and
- (d) if so, the number of such cases and through whom these medals were sent during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) (a) to (d). No. Investiture Ceremony is held at the National level to confer President's Police Medal for distinguished service. The medals are sent to the concerned CPOs/State Governments for presenting them to the recipients in the way considered appropriate by them.

[Translation]

## **Production of Fertilizers**

- 2170. SHRI SOHAN BEER: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state
- (a) the details of total quantity of fertilizers produced by each unit of the National Fertilizer Limited during the last three years, year-wise.
- (b) whether the Government propose to augment the production capacity of those units; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA):
(a) The details of unit-wise and year-wise total quantity of fertilizer produced by each unit of M/s. National Fertilizers Limited (NFL) during the last three years are given below:

Name of the Unit	Product	Production (000 MT)			
		1993-94	1994-95	1995-96	
Nangal-I	Can	266.2	206 7	186 5	
Nangal-II	Urea	351.1	<b>3</b> 75 5	372 4	
Bhatinda	Urea	511.6	<b>530</b> 3	531.1	
Panipat	Urea	516.4	<b>45</b> 5 0	532 8	
Vijaipur	Urea	878 3	819.7	857.9	

(b) and (c). As per Industrial Policy statement issued by the Government on 24.7.1991 no industrial licence is required for setting up a fertilizer plant. However, Public Sector/Cooperative Units have to obtain Government's approval for incurring capital expenditure over and above the delegated financial powers. The National Fertilizers Limited (NFL) is currently implementing the Vijaipur Expansion Project and Nangal De-bottlenecking project. It is envisaged that these projects when commissioned, will add 7.26 lakh MTPA and 2.14 lakh MTPA of urea, respectively. A proposal for expansion of Panipat unit so as to add additional urea production capacity of 7.26 lakh MTPA is under consideration. The details of these projects are as follows:

Project	•		Capacity		Expected date of commissioning
		Crore)	in lakh MTPA		
Vijaipur Expansion Project	Rs	•			3 01 01 1997
Nangal De- bottlenecki		50 00	2 14	indicate the and date commission project sinagreemen	oning of this nce the t with the turn actor is yet to
Panipat Expansion Project	Rs 1	274 92	7 26	First stag has been	e clearance granted

## **Sports Complex**

2171. SHRI PR DASMUNSI Will the Minister of RAILWAYS be pleased to state

(a) the progress of construction of sports complex

at Bamangachhi near Howrah in the Eastern Railway: and

(b) the estimated cost of the said project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) The part estimate for preliminary works is being sanctioned. Tenders have been invited for consultancy services and are under process of finalisation.

(b) Rs. 8.95 crores.

[Translation]

# Doubling of Gaziabad-Moradabad Railway Line

- 2172. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the proposal of doubling Gaziabad-Moradabad Railway line in the Northern railway is under consideration of the Government:
- (b) whether suggestions from M.Ps and other individuals have been received in this regard: and
- (c) if so, the time by which a final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c). Based on the study made by the Northern Railway, it has been decided to double the Ghaziabad-Moradabad line. In the first phase patch doubling of Ghaziabad-Hapur section (36.97 Kms.) has been sanctioned and the work has been started.

# Law and Order in Uttar Pradesh

2173 SHRI RAJIV PRATAP RUDY : DR. BALIRAM :

Will the Minister of HOME AFFAIRS be pleased to state

- (a) whether the law and order situation in some districts of Uttar Pradesh has deteriorated in the recent months:
- (b) If so the number of persons killed and kidnapped in these districts during the last three months, and
- (c) the action being taken by the Government against the guilty persons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD, MAQBOOL DAR): (a) to (c). Information is being collected and will be laid on the Table of the House